

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**NOTICE**

**Date: 27<sup>th</sup> December, 2018**

**Subject: Submission of comments/ suggestions/ objections on CERC Draft Regulations through CERC SAUDAMINI e-Regulation Module.**

The Central Electricity Regulatory Commission has launched the SAUDAMINI e-Regulation module (Beta Version) w.e.f 26.12.2018. This module has been launched in order to facilitate the stakeholders to submit their comments/ suggestions /objections on CERC Draft Regulations online. The Commission has decided that it is mandatory for all registered users of the portal to upload their comments/ suggestions/ objections on Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 through this module. For registered users, the comments/ suggestions/ objections must also be submitted through email/ hard copy apart from uploading through this module.

2. Registered stakeholders/ users can login to the e-Regulation module using the same credentials (userid and password) as in case of logging into the SAUDAMINI portal. for ease of reference, detailed user manual is also available on SAUDAMINI Portal.

3. Stakeholders who are not registered are requested to register themselves on the SAUDAMINI Portal for submitting their comments/ suggestions/ objections. Non-registered users may submit their comments/ suggestions/ objections through e-mail or by sending hard copy if they do not want to register themselves on the SAUDAMINI portal. For more details or technical queries, CERC e-Court Helpdesk at 011-23353503 extn. 260 or 7042604928 may be contacted.

**Sd/-  
(Sanoj Kumar Jha)  
Secretary, CERC**